



**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-751/2018
in
OA-2763/2017**

New Delhi this the 6th day of January, 2020.

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Savita Singh Kadian,
D/o Late Sh. Surinder Singh Kadian,
R/o D-3/II Floor, Sector – 11,
Rohini – 85.

.... Petitioner

(through Sh. Ajesh Luthra, Advocate)

Versus

1. Sh. Vijay Kumar Dev,
Chief Secretary, GNCT of Delhi,
A-Wing, 5th Floor, Delhi Secretariat,
I.P. Estate, New Delhi.
2. Sh. Rajesh Chopra,
Secretary, DSSSB,
FC-18, Karkardooma Institutional Area,
Delhi – 92.
3. Sh. Saumya Gupta,
Through its Director, Directorate of Education,
(GNCT of Delhi)
Old Secretariat, Delhi – 110054. Respondents

(through Sh. Rohit Bhagat for Sh. Saurab Chadha and Sh. Anuj Kumar Sharma, Advocates)



ORDER (ORAL)

Mr. S.N. Terdal, Member (A)

Heard.

2. In view of the compliance affidavit filed on 21.05.2019, there is a substantial compliance of the Tribunal's order dated 03.12.2018. Hence C.P. is closed. Notices issued to the alleged contemnors are discharged.
3. List OA on 27.02.2020.

**(Mohd. Jamshed)
Member (A)**

**(S.N. Terdal)
Member(J)**

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